

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2876
ANSWERED ON:14.03.2011
SURVEY OF FOREST LAND
Natrajan Meenakshi

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to integrate the lands acquired/ declared as reserved forests, non-forest lands and lands under revenue records for inclusion in survey demarcation and prepare documents to this effect;
- (b) if so, the details thereof and directions given to the State Governments in this regard;
- (c) whether the Government proposes to collect relevant information about the land acquired by the Government of Madhya Pradesh in 1950 under various policies/schemes as mentioned in the revenue records;
- (d) if so, the details thereof including the action plan and directions issued to the State Governments in this regard;
- (e) whether the Government also proposes to prepare final document after survey by excluding/transferring the land from/to forest section; and
- (f) If so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) The land and the resources belong to the State/UT Governments concerned. As far as the reserved forests and forests under the Control of revenue department are concerned, these are already surveyed and demarcated. However, the non-forest land in various States/UTs are under consolidation. The non-forest land identified for raising compensatory afforestation (CA) are already surveyed and demarcated before these are handed over to the concerned Forest Department to be declared as Reserve Forests /Protected Forests.

(c) to (f) The Government of Madhya Pradesh has been collecting information on private lands included in forest blocks and has constituted a Committee on 31st August, 2010 under the Chairmanship of Minister of tribal Affairs, Madhya Pradesh. The Principal Chief Conservator of Forests is the convener of this committee, who has issued directions on 28th February, 2011 to all Chief Conservators of Forests for appropriate action. The future action will depend on the recommendations of the above committee.